RAJYA SABHA

THE ENTERTAINMENT INDUSTRY (PROTECTION AND DEVELOPMENT) BILL, 2003

SHRI R. SARATH KUMAR (Tamil Nadu): Mr. Vice-Chairman, Sir, I beg to move for leave to introduce a Bill to provide for the Protection and development of entertainment industry by way of developing requisite infrastructure, giving necessary concessions and exemptions, streamlining the tax structure pertaining to such industry, and for deterrent punishment for the audio and video pirators of movies and their songs and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRI R. SARATH KUMAR: Sir, I introduce the Bill.

THE EMPLOYMENT OPPORTUNITY AND UNEMPLOYMENT ALLOWANCE FOR THE YOUTH BILL, 2003

SHRI R. SARATH KUMAR (Tamil Nadu): Mr. Vice-Chairman, Sir, I beg to move for leave to introduce a Bill to provide for the creation of employment opportunities for the unemployed youth by the State as a matter of right and for making it mandatory for payment of unemployment allowance to such youth till they get appropriate employment and for matters connected therewith.

The question was put and the motion was adopted. SHRI R. SARATH KUMAR: Sir, I introduce the Bin

THE FARMERS (OLD AGE ALLOWANCE, REMOVAL OF INDEBTEDNESS AND MISCELLANEOUS PROVISIONS) BILL, 2004

SHRIMATI PREMACARIAPPA(Karnataka): Sir, I move for leave to introduce a Bill to provide for the payment of old age allowance to the farming community by the State so as to enable them to maintain themselves during old age and for the removal of their indebtedness by giving remunerative prices for the produce, settling loans taken from banks and other institutions, saving them from the clutches of moneylenders and for the provisions during natural calamities etc., and for matters connected therewith incidental thereto.

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